

NO.HCRB 18/2022

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 29th MARCH, 2023.**

NOTIFICATION

Sealed Quotations are hereby invited from the reputed agencies for hiring the services of the following Group-D Posts [(i.e., Peon, Peon (House Keeping), Peon (Cook))] through outsourcing to the High Court of Karnataka, Principal Bench, Bengaluru for a period of one year. Quotation shall contain the terms and conditions alongwith the following particulars:-

Sl. No.	Posts	No. of Persons required	Duration of Time for each day	Rate for each person
1	Peon (unskilled)	25	8 hours	
2	Peon (House Keeping) (unskilled)	6	8 hours	
3	Peon (Cook)	6	8 hours	
	Total	37		

The sealed Quotation should be addressed to “The Registrar (Administration), High Court of Karnataka, Bengaluru- 560 001” and should reach the same to Tappal Branch of this office **on or before 27.04.2023, 5.00 p.m.** The envelope/cover shall be super scribed as “**Quotation for Group – ‘D’ Outsourcing (HCRB 18/2022)**”. The quotations received after the last date shall not be considered.

BY ORDER OF HON’BLE THE CHIEF JUSTICE,

**Sd/-
(E. RAJEEVA GOWDA)
REGISTRAR (ADMINISTRATION)**